

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1495

ANSWERED ON:01.12.2006

MOU BETWEEN SEBI AND CHINESE COUNTERPART

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Verma Shri Ravi Prakash

Will the Minister of FINANCE be pleased to state:

(a) whether the Securities and Exchange Board of India (SEBI) has signed a Memorandum of Understanding (MoU) with the China Securities Regulatory Commission (CSRC) on the enhancement of regulatory co-ordination between SEBI and CSRC; and

(b) if so, the details thereof and the benefits likely to be accrued therefrom?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI P. K. BANSAL)

(a) Securities and Exchange Board of India has signed bilateral Memorandum of Understanding (MoU) with the China Securities Regulatory Commission on September 15, 2006 regarding securities and futures regulatory cooperation.

(b) Through this MoU, both the jurisdictions would be able to provide/exchange information required by each other, necessary for discharging the function under their respective laws.

This MoU will promote investor protection and integrity of the securities, futures and other related investment products markets of both the jurisdictions by providing a framework for cooperation, including channels of communication, increasing mutual understanding and exchange of regulatory and technical information.